

THE HIGH COURT OF MEGHALAYA SHILLONG

CIRCULAR

NO.HCM.III/166/2019-Judl./Part-1/385 Dated Shillong, the 12th October, 2021

In supersession of this Registry's notification No. HCM.III/166/2019/2019-JUDL./PART-1/373 dated 9th August, 2021, the Court(s) taking up matters through physical hearing mode shall be as under with effect from 20.10.2021 until further order(s):

Monday	<p>DIVISION BENCH -II: Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 1]</p> <p>SINGLE BENCH: Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM No. 2]</p>
Tuesday	<p>DIVISION BENCH-I: Hon'ble the Chief Justice and Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 1]</p> <p>SINGLE BENCH: Hon'ble the Chief Justice [COURT ROOM No. 1]</p> <p>Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM No. 2]</p> <p>Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 3]</p>
Wednesday	<p>DIVISION BENCH -II: Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 1]</p> <p>SINGLE BENCH Hon'ble Mr. Justice H.S.Thangkhiew [COURT ROOM No. 2]</p>
Thursday	<p>DIVISION BENCH-I: Hon'ble the Chief Justice and Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 1]</p> <p>SINGLE BENCH: Hon'ble the Chief Justice [COURT ROOM No. 1]</p> <p>Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM No. 2]</p> <p>Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 3]</p>
Friday	<p>DIVISION BENCH-II: Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 1]</p>

SINGLE BENCH
Hon'ble Mr. Justice H. S. Thangkhiew
[COURT ROOM No. 2]
Hon'ble Mr. Justice W. Diengdoh
[COURT ROOM No. 3]

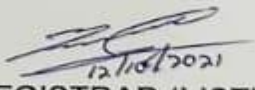
By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/385-A Dated Shillong, the 12th October, 2021

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A. to the Registrar General, High Court of Meghalaya, for favour of kind information of the Registrar General.
5. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
6. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
7. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for kind information and necessary action with a request to get the same uploaded in the Official Website.
8. All Joint Registrars/Deputy Registrars/Assistant Registrars, High Court of Meghalaya for information and necessary action.
9. The Assistant Solicitor General, for favour of kind information.
10. The President/Secretary, High Court Bar Association, Shillong for kind information
11. The President/ Secretary, Bar Associations of all districts for kind information.
12. All Court Officers/Court Masters, High Court of Meghalaya, for kind information and necessary action.
13. Notice Board.
14. Office File.


JOINT REGISTRAR (LISTING)

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12.10.2021